

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 189 OF 2013 &  
I.A. No. 257 OF 2013**

**Dated : 13<sup>th</sup> September, 2013**

**In the matter of:**

**Shri Bajrang Power Ispat Ltd.  
Versus**

**....Appellant(s)**

**Chhattisgarh State Electricity Reg. Commission & Anr.**

**...Respondent (s)**

**ORDER**

The Bench has not assembled today on account of sitting of Chennai Circuit Bench.

As agreed by the learned counsel for the parties, post the matter on **23.09.2013.**

**COURT MASTER**